

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1160 OF 2018 IN
DFR NO. 1658 OF 2018**

Dated : 22nd October, 2018

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

TANGEDCO

....Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam
Ms. S.Amali

Counsel for the Respondent(s) : Mr. Hemant Singh
Mr. Lakshyajit Singh Bugdwal for R-17
Mr. Sitesh Mukherjee
Mr. Deep Rao for PGCIL

ORDER

Learned counsel appearing for the Appellant submitted that he has filed the affidavit of service in respect of Respondent nos. 11, 12 & 18.

Submission made by learned counsel appearing for the Appellant, as stated above, is placed on record.

The office is directed to check and put up the same.

List the matter on **01.11.2018**.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

Pr/kt